

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Ministry of Railways' order dated 4-1-82 modified their earlier orders dated 15-2-60 which allowed higher seniority to the Special Class Apprentices recruited between 1-1-42 and 31-12-59 and the affected officers had filed a writ petition in the Delhi High Court.

(b) Yes, but the Government have filed an S.L.P. in the Supreme Court against this judgement.

(c) The decisions impinging on service matters pertaining to railway employees are taken by the Ministry of Railways with the fullest deliberation and in accordance with the procedures laid down including consultations with the Department of Personnel, Ministry of Law & Union Public Service Commission where ever such consultations are required.

Representation from Cooperative Society, Allahabad

3888. SHRI K. A. RAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received any representation from Harijan, Minority, Backward class Vendors and Labourers Cooperative Society Ltd., Allahabad dated 21st September, 1982,

(b) if so, the details thereof;

(c) whether the points raised have been considered and reply given and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes. However, the representation was dated 5-1-81 with enclosures and handed over on 21st September, 1982.

(b) to (d). Some allegations have been made against the existing contractors and request made for allot-

ment of some catering facilities to the Society. The issues are under examination and the information will be laid on the table of the Sabha.

New Mangalore Harbour

3889. SHRI T. R. SHAMANNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the New Mangalore Harbour has been completed in all respects;

(b) if not, when it was to be completed as per schedule;

(c) when it is expected to be completed;

(d) whether a big beam of 120 metres has collapsed there; and

(e) if so, reasons therefor; and details of the loss suffered?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI C. M. STEPHEN): (a) to (c). All major works envisaged during the first and second stages of development of New Mangalore Port were completed in 1975 and 1980 respectively, with the exception of a few minor ancillary works not connected with Port's operation. Even these works are expected to be completed by 31st March, 1983.

(d) Yes; a concrete girder of transit shed under construction came down on 28 September, 1982. It has since been replaced by a new girder.

(e) The mishap occurred due to the negligence of the contractor's workmen. The loss was of the contractor and not of the port.

Recruitment of Traffic Apprentices in various Zones

3890. SHRI CHHANGUR RAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the conditions for recruitment of traffic apprentice differ from zone to zone;

(b) if not, whether seniority of Traffic Apprentices has been ordered to be fixed in Northern Railway only vide Railway Board's letter No. E(NG)I-80-SR6-9 dated 24 and 26 December, 1980; and

(c) reasons why this letter was not addressed to all Zonal General Managers to fix up the seniority of Traffic Apprentices on other Railways in a similar manner?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) No.

(b) and (c). The letter referred to was issued consequent on decisions given by certain High Courts on petitions filed by employees belonging to Northern Railway. The said decisions are, however, not applicable to employees serving on other Railways.

Recruitment Rules of Delhi Public Library

3891. KAMLA MISHRA MADHUKAR: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether under Rules and Regulations of Delhi Library Board, the Recruitment Rules for the post of Director, Delhi Public Library, are required to be approved by Government;

(b) is it also a fact that the present management of the Library has not so far sought the approval of Government to the Recruitment Rules of Director; and

(c) what are the academic qualifications required for the post of Director, Delhi Public Library and also for the lower posts like Librarian Grade I.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE

(SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

(c) A statement is attached.

Statement

Academic qualifications required for the post of Director, Delhi Public Library, Delhi.

(i) Atleast a bachelor's degree from a recognised University.

(ii) Degree or diploma in Library Science of a recognised University.

(iii) Atleast 10 years library experience out of which atleast 5 years on responsible supervisory post in a library of standing, preferably a Public Library.

(iv) Knowledge of Hindi.

Academic qualifications required for the post of Librarian Grade I.

(i) Master's Degree of a recognised University or equivalent.

(ii) Degree or post-Graduate Diploma in Library Science of a recognised University or Institution.

(iii) 5 years' experience in a responsible capacity in a library of standing.

(iv) Knowledge of Hindi.

Late Running of Akola-Purna and Purna-Adilabad Trains

3892. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the trains between Akola-Purna and Purna-Adilabad on South Central Railway are not controlled from Purna;

(b) whether it is also a fact that due to this, the trains on these lines run very late; and